

the power needs of the plant to a great extent.

Reconstitution of Law Commission

2116. SHRI SHARAD DIGHE : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government have reconstituted the Law Commission after the expiry of their extended term on 30th April, 1985.

(b) if so, the names of the members of the Commission; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARADWAJ) : (a), (b) and (c). The term of the present Law Commission has been extended upto 31st August, 1985. The question of reconstitution of the Commission is under consideration of the Government.

[Translation]

Construction of Buildings for Post Offices in the district of Shajapur and Dewas in Madhya Pradesh

*2117. SHRI BAPULAL MALVIYA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of post offices in Shajapur and Dewas districts of Madhya Pradesh which do not have their own buildings and are housed in rented buildings;

(b) whether Government have any scheme to construct buildings for housing these post offices; and

(c) if so, by what time these buildings are likely to be constructed ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) There are 30 Post Offices in Shajapur and Dewas districts of Madhya Pradesh

which do not have their own buildings and are housed in rented buildings.

(b) and (c). Currently, there is no proposal for construction of departmental buildings for these Post Offices, except that the Post Offices, except that the Post Office building at Akodia in Shajapur district is proposed to be constructed during the 7th Plan period, subject to availability of funds.

[English]

Opening of Post and Telegraphs Civil Division in Kerala

2118. PROF. K. V. THOMAS : Will the Minister of COMMUNICATIONS be pleased to state whether Government propose to open a new Posts and Telegraphs Civil Division in Kerala ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : No, Sir.

Electronic Telephone System in the Country

2119. SHRI V. S. VIJAYARAGHAVAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is any phased programme of switching over to electronic telephone system in the whole country; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) The first analogue electronic local exchange was commissioned in November, 1983 in Bombay. Thereafter several electronic exchanges have been commissioned in Bombay, Delhi, Calcutta and Madras.

2 lakhs lines of digital electronic exchange equipment has been imported

and the first exchange of this type have been commissioned in Bombay and Kanpur.

A Centre for Development of Telematics (CDOT) has been set up to develop an indigenous design for digital electronic switching system in the Country.

A factory for manufacture of 5 lakh lines per annum of digital electronic exchange equipment is being set up at Manakapur in District Gonda, Uttar Pradesh.

Setting up of a southern terminal of O. N. G. C. at Bombay offshore

2120. SHRI PRATAPRAO - B. BHOSALE : Will the Minister of PETROLEUM be pleased to state :

(a) whether there is any proposal to set up a Southern Terminal of the Oil and Natural Gas Commission at Bombay offshore;

(b) whether ONGC surveyed the site of the said project;

(c) whether Government of Maharashtra offered any land for the said project; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) to (d). ONGC had prepared a scheme for integrated development of Western offshore oilfields which envisaged among other things setting up of a second oil and gas terminal South of Uran. At the request of ONGC, Maharashtra Government has surveyed a number of sites and suggested a site at Usar in District Raigarh. Further action would be taken when adequate funds become available for the project.

Supply of Alcohol to West Bengal

2121. DR. SUDHIR ROY :
SHRI R. P. DAS :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the State Governments of Bihar, Uttar Pradesh and Maharashtra had been asked to send necessary alcohol to West Bengal as per allocation made by the Union Government but non-implementation of the instructions in this regard has caused a severe crisis in the drug and pharmaceutical industries of West Bengal; and

(b) if so, the details thereof ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) and (b). During the current alcohol year 1984-85 (December, 1984 November, 1985) allocations of alcohol to West Bengal have been made from U. P. and Bihar only. The Governments of both the States have been asked to release the allocated quantity of alcohol. The releases actually made by the States are, however, less than allocations made, due to inadequate surplus quantities with them. The demand of industrial alcohol (denatured) of industrial units in West Bengal is, however, also being met through duty free imports allowed to actual users.

Setting up of Lube Plant by Madras Refineries

2122. SHRI YASHWANTRAO GADKH PATIL : Will the Minister of PETROLEUM be pleased to state :

(a) whether it is a fact that Madras Refineries have decided to set up a new lube plant and have asked for clearance; and

(b) if so the details thereof and Government's reaction thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) and (b). Madras Refineries Limited have submitted a Feasibility Report for